

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O. A. No.60/135/2018

Date of decision: 08.02.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Baldev Raj son of Sh. Sant Lal Khurana, age 52 years, R/o House No.242, Subhash Nagar, District Rohtak, Haryana (124001), working as Sorting Assistant Group C.

**... APPLICANT
VERSUS**

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, New Delhi-110116.
2. The Superintendent of RMS-D Division, Nanakpura, New Delhi-11.
3. Chief Post Master General, RMS Haryana Circle, Ambala.

... RESPONDENTS

PRESENT: Sh. Sandeep Singal, counsel for the applicant.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel appearing on behalf of the applicant seeks permission to withdraw this petition enabling him to file a fresh one with better particulars annexing order of mutual transfer.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 08.02.2018.
Place: Chandigarh.

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